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HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR.

ORDER

NO: 101

DATED:- 19/5/2015

Sanction is hereby accorded to the additional allotment of funds in favour of the Subordinate Courts under Major head 2071-P&ORB (Defined Pension Scheme) object head 641-Pensionary charges for the year 2015-16, as per annexure forming part of this Order. The allotment is subject to fulfillment of following conditions:-

1. **All financial rules/Orders and instructions issued by the Govt. from time to time shall be observed while incurring the expenditure against the allocated amounts.**
2. **The drawing & disbursing officer shall furnish the detailed expenditure Statement monthly/Quarterly on prescribed format within a month explaining each demand and justifying its continuity for further release of funds. The funds will be released once the said information is received by this Registry.**

By Order

sd/-
(Ram Sing)

Dy.Registrar (Acctts)

No: 3359-3554/AC

Dated; 19/5/2015

Copy to the:-

1-17	Pr. District & Sessions Judge Jammu /Samba/Kathua/Reasi/Udhampur/Ramban/Rajouri/Poonch/ /Budgam/Pulwama/Shopian/Anantnag/Baramulla/Bandipora/Kupwara/Leh-Ladakh/Kargil.
18-23	Add. DIS Judge Jammu/Kathua/Doda/Srinagar/Pulwama/Anantnag
24-25	Ist Addl. D&S Judge Jammu/Baramulla.
26	4 th Addl. District & Sessions Judge Srinagar.
27	Spl. Judge Anti Corruption, Kashmir Srinagar
28	Addl. D&S Judge (Anti Corruption) Jammu.
29	Addl. D.J. (Bank Cases) Srinagar
30-42	C. J. M. Udhampur/Reasi/Doda/Ramban/Rajouri/Srinagar/Ganderbal/Budgam/Pulwama/Kulgam/Anantnag/ Sopore/Kargil.
43-53	Sub Judge Katra/Bhaderwah/Batote/Nowshara/Surankote/Bijbehara/Baramulla/Pattan/Uri/Vailoo/Bijbehara/
54	Excise Magistrate Jammu
55	Judge Small Causes Court Srinagar
56	City Judge Srinagar
57-58	Municipal Magistrate Jammu/Srinagar.
59-60	P&T Magistrate Jammu/Srinagar
61	Spl. Railway Magistrate Jammu.
62	Spl. Mobile Magistrate (Traffic) Jammu.
63-64	Addl. M.M. (Traffic) Jammu/Srinagar.
65-119	Munsiff Jammu/R. S. Pora/Akhnoor/Bishnah/Samba/Kathua/Hiranagar/Basholi/Billwar/Bani/Mahanpur/ /Udhampur/Chenani/Majalata/Reasi/Mahore/Bhaderwah/Gandoh/Thathri/Ramban/Banihall/Gool/Kotranka/ Sunderbani/Thanamandi/Bhudal/Mendhar/Ganderbal/Kangan/Budgam/Chararisharief/Chadoora/ Magam/Tral/Pampore/Shoopian/Kulgam/D. H. Pora/Qazigund/Anantnag/Dooru/Aishmuqam/Shangus/ Baramulla/Tangmarg/Boniyar/Dangiwacha Rafiabad/Bandipora/Sumbal/Gurez/Handwara/Sogam/Nobra/ Zanskar/.
129.	Addl. Munsiff Samba/
120	Ist Addl Munsiff (Forest Magistrate) Jammu
121	2 nd Addl. Munsiff Jammu/Srinagar.
122	City Munsiff Srinagar
123-124	Sub Registrar Jammu/Srinagar.
125	Treasury Officer Sub Treasury District Court Complex Janipur Jammu
126	Treasury Officer Sub Treasury Saddar Court Complex Srinagar.
127-195	Treasury Officer Treasury Samba/Kathua/Udhampur/Reasi/Bhaderwah/Ramban/Rajouri/Poonch/ /Ganderbal/Budgam/Pulwama/Shopian/Kulgam/Anantnag/Baramulla/Bandipora/Kupwara/Leh-Ladakh/Kargil./ R. S. Pora/Akhnoor/Bishnah/Hiranagar/Basholi/Billwar/Bani/Mahanpur/Chenani/Majalata/Katra/ Mahore/Doda/Gandoh/Thathri/Batote/Banihall/Gool/Nowshera/Kotranka/Sunderbani/Thanamandi/ Budhal/Surankote/Mendhar/Kangan/Char-i-Sharief/Chandoora/Magam/Tral/Pampore/D. H. Pora/Qazigund/ Vailoo/Bijbehara/Dooru/Aishmuqam Shangus/Sopore/Pattan/Uri/Tangmarg/Boniyar/Dangiwacha (Rafiabad) Sumbal/Gurez/Handwara/Sogam/Nobra/Zanskar. for information and n/a.
196	Officer incharge (Scientist C) N.I.C. High Court Wing Srinagar for uploading the said order on High Court Web site for information to the concerned.
197	Order file.

Ram Sing
Dy.Registrar (Acctts)

19/5

o no 101² dt 19-5-2015

Annexure "A"

S.No.	District Jammu	2071-P&ORB (NPS) Rs. In lacs
1	Pr.D&S Judge, Jammu	00.30
2	Addl.D&S Judge, Jammu (2)	00.10
3	Ist.Addl.Distt.Judge Jammu	00.10
4	Addl D&S Judge (Anti Corruption) Jammu (2)	00.10
5	Excise Mag. Jammu	00.10
6	Municipal Mag. Jammu	00.10
7	P&T Mag. Jammu	00.10
8	Spl.M.M (T) Jammu	00.10
9	Spl.Railway Mag.Jammu	00.10
10	Addl.M.M (T) Jammu	00.10
11	Munsiff, Jammu	00.30
12	Munsiff R.S.Pura	00.10
13	Munsiff Akhnoor	00.30
14	Munsiff Bishnah	00.30
15	1 st Addl. Munsiff, (Forest Mag. Jammu)	00.10
16	2 nd .Addl.Munsiff,Jammu	00.30
17	Sub Registrar, Jammu	00.20 <i>Shankar</i>

	District Samba.	2071-P&ORB (NPS) Rs. In lacs
1.	Pr. District & Sessions Judge Samba	00.10
2.	Munsiff Samba	00.30
3.	Addl Munsiff Samba	00.30

	District Kathua	2071-P&ORB (NPS) Rs. In lacs
1	Pr.D&S Judge, Kathua	00.10
2	Addl.D&S,Judge Kathua	00.40
3	D.M.M. (T), Kathua	00.10
4	Munsiff Kathua	00.10
5	Munsiff Hiranagar	00.30
6	Munsiff Basohli	00.30
7	Munsiff Billawar	00.30
8	Munsiff Bani	00.30
9	Munsiff Mahanpur	00.30

	District Udhampur	2071-P&ORB (NPS) Rs. In lacs
1	Pr.D&S Judge,Udhampur	00.10
2	C.J.M.Udhampur	00.10
3	D.M.M.(T) Udhampur	00.10
4	Munsiff Chenani	00.30
5	Munsiff Majalta	00.10
6	Munsiff Udhampur	00.30

Shankar

Annexure "A"

o no 101³ dt 19-5-2015

	District Reasi.	2071-P&ORB (NPS) Rs. In lacs
1.	Pr.District & Sessions Judge Reasi	00.10
2.	C.J.M.Reasi	00.10
3	Sub Judge Katra	00.10
3.	Munsiff Reasi	00.25
4	Munsiff Mahore	00.30 <i>Ambedkar</i>

	District Rajouri	2071-P&ORB (NPS) Rs. In lacs
1	Pr.D&S Judge Rajouri	00.10
2	C.J.M.Rajouri	00.10
3	Sub-Judge Nowshera	00.15
4	D.M.M.(T)Rajouri	00.10
5	Munsiff Kotranka	00.30
6	Munsiff Sunderbani	00.30
7	Munsiff Thanamandi (v)	00.10
8	Munsiff Budhal	00.30

	District Poonch	2071-P&ORB (NPS) Rs. In lacs
1	Pr.D&S Judge,Poonch	00.10
2	Sub-Judge Surankote	00.10
3	D.M.M. (T) Poonch	00.30
4	Munsiff Mendhar	00.30

	District Doda	2071-P&ORB (NPS) Rs. In lacs
1	Addl.Distt.Judge Doda	00.35
2	C.J.M.Doda	00.10
3	Sub-Judge Bhaderwah	00.10
4	D.M.M.(T) Doda	00.30
5	Munsiff Bhaderwah	00.30
6	Munsiff Gandoh	00.30
7	Munsiff Thathri	00.30

	District Ramban	2071-P&ORB (NPS) Rs. In lacs
1.	Pr.District & Sessions Judge Ramban	00.10
2.	C.J.M.Ramban	00.10
3.	Sub Judge Batote	00.10
4	Munsiff Ramban (v)	00.10
5	Munsiff Banihal	00.30
6.	Munsiff Gool	00.30

Ambedkar

Annexure "A"

O.N.O

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Dt 19-5-2015

S.No	Name of the Court	2071-P&ORB (NPS) Rs. In lacs
District Srinagar		
1.	Addl.D&S Judge, Srinagar	00.10
2	4th. Addl.D&S Judge, Srinagar	00.10
3	Add.D.J.(Bank Cases)Srinagar (✓)	00.10
4	Spl.Judge Anticorruption, Srinagar	00.10
5	C.J.M.Srinagar	00.10
6	Judge Small Causes Court Srinagar	00.20
7	City Judge, Srinagar	00.10
8	Municipal Mag. Srinagar	00.10
9	P&T Mag. Srinagar	00.20
10	Addl. M.M.(T)Srinagar	00.30
11	Ist.Addl.Munsiff Sgr	00.30
12	2 nd .Addl.Munsiff,Sgr	00.30
13	City Munsiff, Sgr	00.30
14	Sub Registrar, Srinagar	00.30

S.No	Name of court.	2071-P&ORB (NPS) Rs. In lacs
District Ganderbal		
1.	Chief Judicial Mgst.Ganderbal	00.10
2.	Munsiff Ganderbal (✓)	00.10
3.	Munsiff Kangan	00.24

	District Pulwama	2071-P&ORB (NPS) Rs. In lacs
1	Pr.D&S Judge,Pulwama	00.10
2	Addl.D&S Judge Pulwama	00.35
3.	C.J.M (Sub-Judge,)Pulwama	00.10
4	Munsiff Tral	00.30
5	Munisff Pampore	00.30

	District Shopian	2071-P&ORB (NPS) Rs. In lacs
1.	Pr.District & Sessions Judge,Shopian	00.10
2.	Munsiff Shopian	00.10

	District Bandipora.	2071-P&ORB (NPS) Rs. In lacs
1.	Pr.District & Sessions Judge Bandipora	00.15
2.	Munsiff Bandipora	00.30
3.	Munsiff Gurez (✓)	00.10
4	Munsiff Sumbal	00.20

Spandil

Annexure "A"

Q.No 101 5Dt. 19-5-2015

	District Baramulla	2071-P&ORB (NPS) Rs. In lacs
1.	Pr.D&S Judge,Baramulla	00.15
2	Ist Addl.D&S Judge Baramulla	00.35
3	Sub-Judge Pattan	00.10
4	Sub-Judge Baramulla	00.10
5	Sub-Judge Uri	00.10
6	C.J.M Sopore	00.10
7	Munsiff Tangmarg	00.30
8	Munsiff Boniyar	00.30
9	Munsiff Baramulla	00.30
10	D.M.M.Sopore.	00.10
11	Munsiff Dangiwacha (Rafiabad)	00.30

	District Anantnag	2071-P&ORB (NPS) Rs. In lacs
1	Pr.D&S Judge,Anantnag	00.10
2	Addl.D&S Judge Anantnag.	00.30
3	CJM Anantnag	00.10
4	Sub-Judge Vailoo	00.10
5	Sub-Judge Bijbehara	00.10
6	D.M.M. (T) Anantnag	00.30
7	Munsiff Anantnag	00.30
8	Munsiff Dooru	00.30
9	Munsiff,Aishmuqam	00.10
10	Munsiff Shangus	00.10

	District Kulgam	2071-P&ORB (NPS) Rs. In lacs
1.	C.J.M.Kulgam	00.10
2.	Munsiff Kulgam	00.30
3.	Munsiff D.H.Pora (S)	00.10
4	Munsiff Qazigund	00.30

	District Budgam	2071-P&ORB (NPS) Rs. In lacs
1	Pr.D&S Judge Budgam	00.10
2	C.J.M. Budgam	00.10
3	Munsiff Budgam	00.30
4	Munsiff Char-i-sharief	00.30
5	Munsiff Chadoora	00.30
6	Munsif Magam	00.30

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Annexure "A"

	District Kupwara	2071-P&ORB (NPS) Rs. In lacs
1	Pr.D&S Judge Kupwara	00.10
2	Munsiff, Handwara	00.30
3	Munsiff Sogam	00.10

	District, Leh	2071-P&ORB (NPS) Rs. In lacs
1	Pr.D&S Judge,Leh	00.10
2	Munsiff, Nobra	00.30

	District Kargil	2071-P&ORB (NPS) Rs. In lacs
1	Pr.D&S Judge Kargil	00.10
2	CJM Kargil	00.10
3	Munsiff, Zanskar	00.30

10/11/15

Spawell